## **Cancellation of coal blocks**

- 1711. SHRI SANJAY RAUT: Will the Minister of COAL be pleased to state:
- whether the Ministry has cancelled coal blocks to various private/public sector companies during the last three months;
  - (b) if so, the details thereof; and

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what penalty has been imposed against them? (c)

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) to (c) During the period of last three months Government has cancelled allocation of 15 coal blocks and issued orders for deduction/ forfeiture/introduction of bank guarantee in respect of 13 other coal blocks as per the details given in Statement.

Details of companies in respect of which cancellation of allocation of coal blocks was done alongwith the details of companies in respect of which orders for deduction/forfeiture of bank guarantee were issued during last three months

Statement

Sl.No.	Name of the company	Block allocated	State	Action taken along with reasons
1	2	3	4	5
1-2.	Fieldmining & Ispat Ltd.	Chinora & Warora (West) Southern Part	Maharashtra	No substantial progress in development of coal block. Blocks have been de-allocated.
3.	DB Power Ltd.	Durgapur II/ Sarya	Chhattisgarh	Progress of development of coal block not as per the terms and conditions of allocation. Order for deduction of Bank Guarantee issued.
4,	Electrotherm (India) Ltd. & Grasim Industries Ltd.	Bhaskarpara	Chhattisgarh	No substantial progress in development of coal block. Block has been de-allocated and Order for deduction/forfeiture of Bank Guarantee issued.
5.	Domco Smokeless Fuel Pvt. Ltd.	Lalgarh (North)	Jharkhand	No substantial progress in development of coal block. Block has been de-allocated and Order for deduction/forfeiture of Bank Guarantee issued.

1	2	3	4	5
6.	Jharkhand Ispat Pvt. Ltd.,	North Dhadu	Jharkhand	No substantial progress in development of coal
	Pavanjay Steel & Power			block. Block has been de-allocated and Order for
	Generation Pvt. Ltd.,			deduction/forfeiture of Bank Guarantee issued.
	Electrosteel Castings Ltd.,			
	and Adhunik Alloys &			
	Power Ltd.			
7.	Jindal Steel & Power Ltd.	Jitpur	Jharkhand	Progress of development of coal block not as per
				the terms and conditions of allocation. Order for
				deduction/forfeiture of Bank Guarantee issued.
8.	Arcelor Mittal India Ltd., &	Seregarha	Jharkhand	Progress of development of coal block not as per
	GVK Power (Govindwal			the terms and conditions of allocation. Order for
	Sahib) Ltd.			deduction/forfeiture of Bank Guarantee issued.
9.	Rungta Mines Limited &	Choritand	Jharkhand	No substantial progress in development of coal
	Sunflag Iron Steel Ltd.	Tailiaya		block. Block has been de-allocated and Order for
				deduction/ forfeiture of Bank Guarantee issued.
10.	Bihar Sponge Iron Ltd.	Macherkunda	Jharkhand	No substantial progress in development of coal
				block. Block has been de-allocated.
11.	Gupta Metallics &	Nerad Malegaon	Maharashtra	Progress of development of coal block not as per
	Power Ltd., & Gupta			the terms and conditions of allocation. Order for
	Coalfiels & Washeries Ltd.			deduction/forfeiture of Bank Guarantee issued.

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Unstarred Questions

12.	Maharashtra Seamlless Limited,	Gondkhari	Maharashtra	No substantial progress in development of coal	$W_{r_1}$
	Dhariwal Infrastructure (P)			block. Block has been de-allocated and Order for	tter
	Ltd., & Kesoram Industries Ltd.			deduction/forfeiture of Bank Guarantee issued.	Written Answers to
13.	1ST Steel & Power Ltd.,	Dahegaon/	Maharashtra	No substantial progress in development of coal	ers 1
	Gujarat Ambuja Cement Ltd. &	Makardhokra IV		block. Block has been de-allocated and Order for	Ö
	Lafarge India Pvt. Ltd.			deduction/forfeiture of Bank Guarantee issued.	
14.	Bhusan Steel & Strips Ltd.,	Patrapara	Orissa	No substantial progress in development of coal	
	Adhunik Metaliks Ltd.,			block. Block has been de-allocated.	
	Deepak Steel & Power Ltd.,				[10
	Adhunik Corp. Ltd.,				) DI
	Orissa Sponge Iron Ltd.,				[10 DEC., 2012]
	SMC Power Generation Ltd.,				, 20
	Sree Metaliks Ltd., &				12]
	Visa Steel Ltd.				
15.	Himachal EMTA Power	Gourangdih	West Bengal	No substantial progress in development of coal	Un
	Ltd., & JSW Steel Ltd.	ABC		block. Block has been de-allocated and Order for	star
				deduction/forfeiture of Bank Guarantee issued.	Unstarred Questions
16.	Jayaswal Neco Ltd.	Moitra	Jharkhand	Progress of development of coal block not as per	)uesti
				the terms and conditions of allocation. Order for	ons
				deduction/forfeiture of Bank Guarantee issued.	
					6

1	2	3	4	5
17.	Corporate Ispat Ltd.	Chitarpur	Jharkhand	Progress of development of coal block not as per
				the terms and conditions of allocation. Order for
				deduction/forfeiture of Bank Guarantee issued.
18.	Nilachal Iron & Power	Dumri	Jharkhand	Progress of development of coal block not as per
	Generation & Bajrang Ispat			the terms and conditions of allocation. Order for
	Pvt. Ltd.			deduction/forfeiture of Bank Guarantee issued.
19.	SKS Ispat Limited	Ravanwara	Madhya Pradesh	No substantial progress in development of coal
		North		block. Block has been de-allocated and Order for
				deduction/forfeiture of Bank Guarantee issued.
20-22.	Veerangana Steel Limited.	Marki Mangli-II,	Maharashtra	Progress of development of coal block not as per
		III & IV		the terms and conditions of allocation. Order for
				deduction/forfeiture of Bank Guarantee issued.
25.	Bhusan Ltd. & Mahaveer Ferro	Bijahan	Orissa	Progress of development of coal block not as per
				the terms and conditions of allocation. Order for
				deduction/forfeiture of Bank Guarantee issued.
24.	Chhattisgarh Mineral Development	Shankarpur	Chhattisgarh	No substantial progress in development of coal
	Corporation Limited	Bht. II & Extn.	_	block. Block has been de-allocated and Order for
				deduction/ forfeiture of Bank Guarantee issued.

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Unstarred Questions

25.	Orissa Mining Corporation	Utkal-D	Orissa	No substantial progress in development of coal
				block. Block has been de-allocated.
26.	Assam Mineral Development	Mandakini B	Orissa	No substantial progress in development of coal
	Corporation Ltd.,			block. Block has been de-allocated and Order for
	M/s. Meghalaya Mineral			deduction/forfeiture of Bank Guarantee issued.
	Development Corporation Ltd.,			
	M/s. Tamil Nadu Electricity			
	Board and M/s. Orissa Mining			
	Corporation Ltd.			
27.	Monnet Ispat Ltd.	Utkal B2	Orissa	Progress of development of coal block not as per
				the terms and conditions of allocation. IMG
				recommended introduction and submission of Bank
				Guarantee.
28.	M/s. Tata Sponge Iron	Radhikapur	Orissa	Progress of development of coal block not as per
	Limited, M/s. Scaw Industries	(East)		the terms and conditions of allocation. Order for
	Pvt. Ltd., and M/s. SPS Sponge			deduction/ forfeiture of Bank Guarantee issued.
	Limited			

Unstarred Questions

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